

Education in secondary schools at International standards

1001. SHRI GOVINDRAO WAMANRAO ADIK:
SHRI SANJAY RAUT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Central Board of Secondary Education (CBSE) has decided to raise the secondary education standard in India to international standards;

(b) if so, the steps which have been taken and are being taken to raise the education standards imparted by the secondary schools in the country to International Baccalaureate (IB) level; and

(c) whether two types of school-syllabus are to be introduced for the purpose and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Central Board of Secondary Education (CBSE) has its affiliated schools in 21 foreign countries and has taken the following steps to further raise its education standards:—

- (i) There will be no Class X Board examination *w.e.f.* 2011 for students studying in higher secondary schools affiliated to CBSE and who do not wish to move out of the CBSE system after Class X, The students studying in the schools which do not have higher secondary classes, will however, be required to appear in a Board examination.
- (ii) The Continuous and Comprehensive Evaluation (CCE) has been strengthened in all affiliated schools of CBSE for Class IX students from the session 2009-10.
- (iii) Grading System has been introduced for CBSE Class X Board Examination, 2010, and for Class IX students for continuous and comprehensive evaluation from the session 2009-10.

Collapse of online entrance test of IGNOU

1002. SHRI SANJAY RAUT:
SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the first experiment of the Indira Gandhi National Open University (IGNOU) for an online entrance test for engineering aptitude scheduled for Saturday, October 31, 2009 collapsed;

(b) if so, the outcome of the investigation into the collapse of the online test; and

(c) the steps taken/being taken by Government to rectify the system?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Yes, Sir. As per the information provided by Indira

Gandhi National Open University (IGNOU) an autonomous organisation, the University has been conducting on line exams for past several years successfully. The online entrance test called IGNEAT-2009 for engineering degree and diploma programmes of IGNOU scheduled for 31st October, 2009 and 1st November, 2009 proposed by the University could not be conducted due to technical failure of the Online Examination Platform.

Proposed entry of foreign universities

1003. SHRI NANDAMURI HARIKRISHNA:
SHRI PENUMALLI MADHU:
SHRI M.V. MYSURA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how he would ensure that after the proposed entry of foreign universities they would strictly adhere to the quota laws of the country;
- (b) whether foreign universities will have to take clearance of accreditation from the Accreditation Committee for quality control;
- (c) whether it is also a fact that after the Bill for allowing the foreign universities to come to the country is passed even Indian universities will have to take clearance from the Accreditation Committee for quality control;
- (d) if so, the details thereof; and
- (e) the manner in which his Ministry would ensure that no fly-by-night operators come to the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) A law for regulating the entry and operations of foreign education providers is under consideration of the Government.

Barring of M.Phil degree holders from teaching

†1004. SHRI RAVI SHANKAR PRASAD:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that University Grants Commission (UGC) has barred M.Phil degree holders to teach in universities and degree colleges in 2009;
- (b) whether holders of the said degree were qualified to teach so far and they were engaged in the profession in a large number;
- (c) whether they have to lose their jobs after this direction; and
- (d) if so, the facts thereof and reasons for implementing the order issued on 1st June, 2009?

†Original notice of the question was received in Hindi.